#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA

#### **UNSTARRED QUESTION NO. 405**

TO BE ANSWERED ON 25.02.2016

#### CONSTRUCTION OF ROADS UNDER PMGSY

#### 405. SHRIMATI JAYSHREEBEN PATEL:

**SHRI RAJESH VERMA:** 

DR. SWAMI SAKSHIJI MAHARAJ:

SHRI ASHOK MAHADEORAO NETE:

**SHRI RAVNEET SINGH:** 

SHRI OM PRAKASH YADAV:

SHRI JANARDAN SINGH SIGRIWAL:

**SHRIMATI SANTOSH AHLAWAT:** 

**SHRI A.T. NANA PATIL:** 

**SHRI BHARAT SINGH:** 

SHRI SUMEDHANAND SARSWATI

#### Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) and PMGSY-II in the country during the last three years and the current year, State/UT-wise;
- (b) the details of total amount sanctioned, released and spent under PMGSY and PMGSY-II during the said period, State/UT-wise;
- (c) the details of the proposals sent by various State Governments pending with the Government for consideration along with the target for the next five years, State/ UT-wise;
- (d) the criteria being adopted for construction/selection of roads under PMGSY and PMGSY-II with particular reference to the hilly and tribal areas of the country or in remote areas where the population is less than 500; and
- (e) the details of difficulties/obstacles being faced by the Government in implementation of the scheme effectively with particular reference to funding pattern along with the corrective steps taken by the Government in this regard during the said period?

## ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all –weather road, to the eligible unconnected habitations in the core network. Detail of State-wise eligible unconnected habitations provided connectivity and road-length completed during each of the last three years and the current year (upto January, 2016) under PMGSY including PMGSY-II is at **Annexure –I.** 

- (b): Details of funds released by the Central Government and expenditure incurred by the States under PMGSY I & II during the last three years and the current year, State/ UT-wise are given at **Annexure–II.**
- (c): State-wise details of projects sanctioned under PMGSY during the last three years and current year are at Annexure-III. The State Governments submit a large number of proposals every year irrespective of their annual allocation based on the budget estimate, amount required for expenditure on already sanctioned works and their execution capacity. After due scrutiny, such excess proposals were returned to States in May, 2015 indicating that the eligible proposals can be considered by the Ministry only after additional allocation of funds is available. During the current financial year 2015-16, for accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with Ministry of Finance has formulated an Action Plan, with enhanced financial allocation to the States and modified funding pattern in the Scheme. Accordingly, the fund sharing pattern of PMGSY has been made in the ratio 60:40 between the Centre and State for all States except for 8 North Eastern and 3 Himalayan States for which it is 90:10. In view of the availability of substantial additional allocation of funds under the Scheme, the Ministry has requested to all the States to submit new proposals as per the programme guidelines for consideration and sanction under PMGSY to substantially achieve the mandate of Scheme by March, 2019.
- (d): The primary objective of the PMGSY is to provide connectivity by way of a single all-weather Road to the eligible unconnected Habitations in the rural areas with a population of 500 persons and above (Census-2001) in Plain areas. However, keeping in view the sparsely distributed population in Special Category States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission), the objective would be to connect eligible unconnected Habitations with a population of 250 persons and above(Census 2001). For Most intensive IAP blocks as identified by Ministry of Home Affairs, the unconnected habitations with population 100 and above (as per 2001 Census) would be eligible to be covered under PMGSY.
- (e): Execution of PMGSY is being done by the State Governments. In view of the availability of substantial additional allocation of funds under the Scheme, the Ministry has requested to all the States to submit new proposals as per the programme guidelines for consideration and sanction under PMGSY at the earliest. The States are facing one or a combination of constraints in execution of PMGSY works i.e. (i) Inadequate institutional capacity. (ii) Limited contracting capacity. (iii) Non availability of sufficient qualified technical personnel. (iv) Non availability of land and forest clearance of the land falling in forest areas and (v) Law and Order problem in some parts of the country etc.

Some corrective steps being undertaken time to time by the Ministry are as under:

- i. States have been requested to augment executing capacity.
- ii. Bidding Document provisions have been rationalized.
- iii. Training is being imparted to field engineers as well as staff of contractors for capacity building.
- iv. Regular and structured review of physical and financial parameters of the performance of States, in various Regional Review Meetings and Empowered Committee Meetings.

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#### PRADHAN MANTRI GRAM SADAK YOJANA (PMGSY)

### Annexure referred to in reply to Part (c) of Lok Sabha Unstarred Question No. 405 to be answered on 25.2.2016 Details of proposals cleared during 2012-13, 2013-14, 2014-15 and 2015-16

Sl.No	State		2012	2-13			2013	3-14			201	4-15		2015-16			
		Value ( Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value ( Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value ( Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value ( Rs. in Crores)	No. of road works	No. of Bridges	Length in km
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	Andhra Pradesh	850	420	34	1,538	1,422	454	20	2,743								
2	Arunachal Pradesh	611	78	14	902	880	63	66	943	201.45	13	9	215.34				
3	Assam	821	293	257	689	582	404	58	989								
4	Bihar	2,439	1,350	96	3,846	8,163	5,163	256	11,458								
5	Chhattisgarh	1,011	734		2,378	861	452	118	1,485								
6	Goa																
7	Gujarat	345	409		775	1,683	1,028	0	3,983								
8	Haryana					917	83	18	989								
9	Himachal Pradesh					286	141	3	800	246.89	77	23	547.99				
10	Jammu & Kashmir	1,775	603	55	3,495												
11	Jharkhand	1,827	1,064	174	3,537	1,327	729	91	2,573					33.69		19	
12	Karnataka	60	41		155	1,119	343	50	2,338								
13	Kerala					694	415		1,012					3.04		1	
14	Madhya Pradesh	3,574	2,705		9,373	1,186	691	112	1,941					1411.37	887	83	2383.684
15	Maharashtra	1,078	158	659	800	1,567	414	84	2,726	359.1	76	53	530.75				

16	Manipur	254	46	44	425	578	194	6	1,302	630.57	202	6	1329.84				
17	Meghalaya					716	272	36	1,008								
18	Mizoram					285	29		415								
19	Nagaland																
20	Odisha	2,446	1,334		5,189	2,454	1,131	158	3,925								
21	Punjab	659	182		1,355	247	46		455	92.31	48	0	173.46				
22	Rajasthan	1,033	1,256		3,564	1,306	1,435		4,332								
23	Sikkim					112	40		177	136.99	26	20	136.6				
24	Tamil Nadu	1,130	1,298	45	3,096					359.88	404	6	963.81				
25	Telangana																
26	Tripura					1,105	338	37	1,422								
27	Uttar Pradesh	3,148	1,845	1	8,230	1,135	252		1,913								
28	Uttarakhand	471	118	8	1,140	1,107	248	27	2,297								
29	West Bengal	3,483	1,425		6,144	1,345	597		2,567	328.58	76	0	637.574				
	TOTAL	27,013.94	15,359	1,387	56,631	31,076.46	14,962	1,140	53,795	2,355.77	922	117	4,535	1,448.10	887	103	2,384

#### ANNEXURE- I

### Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 405 to be answered on 25.2.2016 Pradhan Mantri Gram Sadak Yojana (PMGSY) Details of habitations connected and length of rods completed by the States during last three years and the current year

S.No.	State	2011	-12	2012	-13	2013	3-14	2014-15		2015-16 (upto Jan, 2016)	
		NT C	T ()	<b>N</b> 7 C	T (1	NT C	T (1	No of Longth		<b>N</b> 6	T ()
		No. of Habitations connected	Length completed (in km)								
1	Andhra Pradesh	119	932	32	400	0	192	394	595	73	719
2	Arunachal Pradesh	40	419	24	394	16	489	1	547	4	387
3	Assam	444	2,131	356	1,456	257	958	284	870	179	288
4	Bihar	2,447	7,540	2,616	6,342	1,225	3,164	2,158	3,632	1,606	2,597
5	Chhattisgarh	291	1,054	221	1,024	896	1,292	975	2,648	361	1,398
6	Goa	0	0	0	0	0	0	0	0	0	0
7	Gujarat	173	431	68	180	375	896	82	1,892	34	1,611
8	Haryana	0	188	0	69	0	3	0	633	0	319
9	Himachal Pradesh	46	761	0	0	0	134	85	485	27	636
10	Jammu & Kashmir	201	1,000	178	1,411	143	892	108	935	37	453
11	Jharkhand	459	1,123	759	1,237	362	1,031	769	1,750	531	886
12	Karnataka	0	1,859	0	386	0	211	6	628	1	716
13	Kerala	8	214	3	109	5	192	5	346	5	176
14	Madhya Pradesh	776	2,927	645	2,754	411	3,006	1,278	5,181	850	3,162
15	Maharashtra	48	2,592	58	650	0	449	33	500	49	623
16	Manipur	63	375	52	424	67	533	32	300	26	487

17	Meghalaya	6	45	9	23	14	24	11	45	11	64
18	Mizoram	4	131	5	93	18	77	1	49	0	69
19	Nagaland	6	25	0	94	0	293	0	215	0	105
20	Odisha	574	3,167	435	2,401	700	3,063	1,287	3,843	933	2,631
21	Punjab	0	72	1	326	6	730	31	737	0	543
22	Rajasthan	20	451	607	2,140	579	2,290	1,254	3,233	709	2,181
23	Sikkim	24	75	25	48	19	99	13	121	8	76
24	Tamil Nadu	9	814	0	42	0	748	14	1,965	0	275
25	Telangana	0	0	0	0	0	0	0	0	46	339
26	Tripura	201	352	110	242	85	291	78	239	19	73
27	Uttar Pradesh	55	523	0	270	0	1,110	0	2,000	99	2,688
28	Uttarakhand	68	640	24	474	26	405	71	715	51	806
29	West Bengal	455	1,155	636	1,172	1,356	2,741	1,860	2,233	244	1,401
	Total	6,537	30,995	6,864	24,161	6,560	25,316	10,830	36,337	5,903	25,709

Annexure - II

<u>Annexure referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 405 to be answered on 25.02.2016</u>

# Pradhan Mantri Gram Sadak Yojana (PMGSY) Statement showing Fund Released and Expenditure Incurred from 2012-13 to 2015-16 (upto Jan'16) (Rs. in crore)

		Funds re	eleased by	Central G	overnment	E	xpenditur	e by the Sta	ates
#	State(s)	2012-13	2013-14	2014-15	2015-16 (upto 22.2.2016)	2012-13	2013-14	2014-15	2015-16 (upto 22.2.2016)
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	0.00	5.00	32.98	314.73	205.66	152.56	330.25	342.00
2	Arunachal Pradesh	455.18	8.00	345.92	185.04	310.54	249.36	362.58	179.41
3	Assam	154.27	240.49	316.07	258.14	522.78	699.01	538.22	357.26
4	Bihar	1,326.58	850.83	1,548.16	2,481.00	1,992.21	1,844.95	2,259.30	893.12
5	Chhattisgarh	0.00	0.00	270.75	392.96	281.41	713.58	925.18	498.74
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	125.74	519.24	408.77	421.63	99.54	477.40	685.91	363.75
8	Haryana	0.00	0.00	218.96	231.67	36.53	8.19	383.83	291.01
9	Himachal Pradesh	0.00	0.00	99.40	238.51	55.19	148.13	215.04	254.61
10	Jammu & Kashmir	266.33	523.24	416.60	265.50	459.69	534.01	422.73	251.73
11	Jharkhand	105.96	21.86	259.48	847.00	325.61	539.55	785.02	448.00
12	Karnataka	24.60	5.00	237.00	63.78	16.63	7.68	411.23	139.31

13	Kerala	1.50	1.50	151.41	151.00	57.30	121.15	190.59	38.33
14	Madhya	242.88	615.00	708.00	875.21	741.11	1,393.07	1,667.32	1,498.59
	Pradesh							·	
15	Maharashtra	0.00	0.00	212.53	492.19	153.40	383.50	540.37	370.54
16	Manipur	186.14	4.03	100.00	248.98	92.66	139.67	173.94	167.42
17	Meghalaya	50.00	0.00	62.56	134.05	32.46	37.70	83.24	71.32
18	Mizoram	71.82	0.00	54.74	29.33	41.95	26.60	72.35	29.43
19	Nagaland	194.88	0.00	58.99	4.00	109.83	77.45	50.47	30.42
20	Odisha	87.25	758.92	1,051.50	1,246.27	1,188.92	1,605.72	1,666.10	1,340.12
21	Punjab	169.66	117.68	310.21	196.48	238.16	295.61	285.03	152.44
22	Rajasthan	151.90	427.06	425.66	500.54	573.85	718.35	649.97	470.69
23	Sikkim	193.62	1.97	94.59	48.87	86.73	90.57	94.50	96.57
24	Tamil Nadu	77.72	343.48	239.65	200.39	21.13	383.39	580.72	54.54
25	Telangana				161.68				249.77
26	Tripura	338.59	98.83	187.36	264.54	189.79	232.76	322.83	175.30
27	Uttar	10.00	511.93	638.70	922.24	98.00	824.25	1,002.26	935.54
	Pradesh								
28	Uttarakhand	151.24	0.00	314.92	284.34	32.39	260.64	425.17	286.50
29	West Bengal	3.08	306.17	1,193.80	1,315.59	423.28	1,130.44	1,414.20	927.03
	Total:	4,388.90	5,360.24	9,958.70	12,775.66	8,386.75	#######	#######	10,913.48
	Union								
20	Territories	0	0	0		0	0	0	
30	A & N Islands	0	0	0	0	0	0	0	0
31	Dadra &	0	0	0	0	0	0	0	0
	Nagar Haveli		_		-		<u> </u>		-
32	Daman &	0	0	0	0	0	0	0	0
	Diu								

33	Delhi	0	0	0	0	0	0	0	0
34	Lakshadweep	0	0	0	0	0	0	0	0
35	Pondicherry	0	0	0	0	0	0	0	0
	Total (UTs)	0	0	0	0	0	0	0	0
(	Grand Total	4,388.90	5,360.24	9,958.70	12,775.66	8,386.75	#######	#######	10,913.48